

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 55762/2024

[Arising out of impugned final judgment and order dated 17-01-2024 in WRITC No. 54560/2012 passed by the High Court of Judicature at Allahabad]

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

KIROSHANI DEVI

Respondent(s)

IA No. 301507/2024 - CONDONATION OF DELAY IN FILING

IA No. 301508/2024 - EXEMPTION FROM FILING O.T.)

Date : 06-01-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Shaurya Sahay, AOR
Mr. Aditya Kumar, Adv.
Ms. Ruchil Raj, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice on the application seeking condonation of delay as well as on the Special Leave Petition(s).
2. List alongwith Dy.No.47784/2024.

(INDU MARWAH)
AR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)